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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB)No.484/KB/2019

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)


2. Hon'ble Member (T), Shri V.K. Gupta (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> March, 2020, 10:30 A.M

Name of the Company		Star India Pvt. Ltd. Vs. Reachnet Cable Services Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

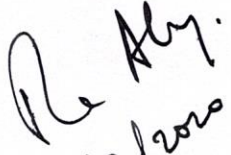
Bank Guha  
- Adv

For Operational  
Creditor

  
11/3/2020

1. Rajarshi Dutte }  
2. Rahul Auddy } Adv.


For CD

  
11/3/2020


**ORDER**

Ld. Counsel for the Operational Creditor and Corporate Debtor appears.

Both of them submitted that matter is settled in between the parties. In view of this, matter stands disposed of.



Virendra Kumar Gupta  
Member (Technical)



Madan B. Gosavi  
Member (Judicial)